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Date: 07/12/2025

(2025) 01 KAR CK 0004

Karnataka High Court At Bengaluru

Case No: Criminal Petition No. 875 Of 2022

N. Ramesh APPELLANT

Vs

State Of Karnataka By

Rajgopalnagar Police Station

Malleswaram Sub-Division

Bengaluru City Represented By RESPONDENT

Its State Public Prosecutor High

Court Building Dr. B.R.

Ambedkar Veedhi

Bengaluru-560001 & Ors

Date of Decision: Jan. 22, 2025

Hon'ble Judges: M G Uma, J

Bench: Single Bench

Advocate: P. Prasanna Kumar, K.P. Yashodha, Y.D. Shivashankara

Final Decision: Dismissed

Judgement

M G Uma, J

Learned counsel for the petitioner files a memo seeking permission to withdraw the petition.

Memo is placed on record.

Petition is dismissed as withdrawn.

In view of dismissal of the criminal petition, IA No.1/2024 also stands disposed of.